

## TEA

585. **Shri K. P. Tripathi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) what is the retail price of tea in England, France, United States of America and Australia expressed in terms of rupees;

(b) what is the wholesale price of tea in those countries (in rupees),

(c) what is the wholesale and retail price of tea in India;

(d) what is the transport charge per pound of tea from Calcutta to London and from Assam to Calcutta and also from Madras to London;

(e) what is the duty per pound of tea exported and what is the excise duty thereon; and

(f) in case of exported tea how is the excise duty adjusted?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):**

(a) to (f). A statement is laid on the Table of the House [See Appendix X, annexure No. 54.]

## वनस्पति-तेल (आयात)

\*५८६. श्री बाबसाह गुप्त : क्या बाणिज्य

तथा उद्योग मंत्री यह बतालने की कृपा करेंगे कि १९४९-५०, १९५०-५१ और १९५१-५२ वर्षों में किन किन देशों से प्रतिवर्ष कि-नी कि-नी मात्रा में जमाये हुए वनस्पती तेल का आयात किया गया है ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Imports of vegetable oil product or vanaspati have been negligible—less than one ton—during the 3 years in question. No separate statistics are maintained of the imports of other forms of hydrogenated oil, but the quantities are likely to be extremely small. No country-wise breakdown of these imports is available.

## FURNITURE FOR FLATS FOR MEMBERS OF PARLIAMENT

587. **Shri M. L. Agrawal:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) through what agency the furniture for the North and South Avenue Flats for the Members of Parliament was purchased;

(b) whether complaints have been made by the Members of Parliament that Government have been made to pay very high prices for such furniture;

(c) the action that has been taken on such complaints; and

(d) whether it is intended to institute an enquiry into the matter?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(a) The furniture was purchased by the Central Public Works Department.

(b) Yes, Sir.

(c) and (d). The matter has been investigated by Government and the material available with the Government does not disclose that the price paid for it was unreasonable. Any further enquiry into the matter is not likely to yield any fruitful result.

## UNAUTHORISED ENTRY INTO INDIA

588. **Dr. Ram Subhag Singh:** Will the Minister of **Rehabilitation** be pleased to state the number of Muslims arrested under the Influx From Pakistan (Control) Act for unauthorized entry into India since 1st January, 1952?

**The Minister of Rehabilitation (Shri A. P. Jain):** 813 upto 30th June, 1952.

## INDIAN IRON AND STEEL COMPANY

589. **Dr. Ram Subhag Singh:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether any financial assistance has been given to the Indian Iron and Steel Company and the Steel Corporation of Bengal; and

(b) if so, what?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes, Sir.

(b) Rs. 2.5 crores.

## INDIAN EMPLOYEES OF RANGOON CORPORATION

590. **Dr. Ram Subhag Singh:** Will the **Prime Minister** be pleased to state:

(a) whether Government are aware that many Indian employees of Rangoon Corporation were retrenched in the year 1948 following the constitutional changes in Burma;

(b) whether the accounts of these employees have been settled either by the Corporation authorities or the Burma Government;

(c) whether the Government of India were requested to take up this